

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4841

ANSWERED ON:19.12.2002

OCCUPYING OF BERTHS/SEATS AT RAILWAY STATION BY COOLIES

BIR SING MAHATO;MADAN PRASAD JAISWAL

Will the Minister of RAILWAYS be pleased to state:

- (a) whether coolies occupy berths/seats in the stationary trains in the railway stations in advance and give those berths/ seats to the genuine passengers on payment of money;
- (b) if so, the details in this regard;
- (c) the zone-wise number of such complaints received during the last three years and the action taken thereon alongwith the number of persons against whom such action has been taken; and
- (d) the arrangements made to check such illegal activities ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (d): Some instances of occupying of berths/seats at Railway Stations by coolies have come to notice. However, Statistics regarding this are not being maintained separately. Information to the extent available will be laid on the Table of the Sabha. Regular checks are conducted by the Commercial and Vigilance Departments in association with the Police to prevent cornering of seats by coolies and other anti-social elements. In addition, unreserved coaches are brought from the yards to the platforms in a locked condition at the train originating stations and passengers are advised to follow a `queue` system so as to prevent cornering of seats in the unreserved coaches.